

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.04.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/512/2020  
NAME OF PETITIONER : ITD Cementation India Ltd  
NAME OF RESPONDENT : Marg Ltd  
SECTION : Sec 9 of IBC, 2016

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**ORDER**

Learned Counsel for Petitioner Mr. Pranav Charan and Learned Counsel for Respondent Mr. Harish Kumar are present through video conferencing platform.

Learned Counsel for Petitioner seeks for some more time to file rejoinder.

Taking into consideration the said representation, three days time is granted for filing rejoinder. Post this matter for enquiry on **28.04.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

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